

श्री जयु लिवडे : मगर किल को जकरत है? 1800 रुपये खर्च कर के कौन ले सकता है ?

श्री. व० रा० जगत : विकास के लिए या शिक्षा के लिए यह माना गया है कि रेटियो से भी यह ज्यादा कारगर होता है और यह तो नीति तय हो गई है और इस की जकरत समझी गई है, तभी यह चीज की जा रही है ।

Shri M. Y. Saleem: May I know how much time will be required for manufacturing the TV sets and their coming to the market?

Shri B. R. Bhagat: The foreign exchange has not been cleared; it is under consideration. After they get the foreign exchange, I think, they will not take long.

Shri M. Y. Saleem: I want to know the time when foreign exchange will be available.

Shri B. R. Bhagat: That cannot be decided just now. Every effort is made to see that the foreign exchange is made available; it has to be located where the foreign exchange will come from.

Mr. Deputy-Speaker: The Question Hour is over.

श्री कामेश्वर सिंह : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है । हमारा प्रश्न यह है कि मंत्री महोदय ने कहा कि इस के बारे में मुझे पता नहीं है । परन्तु प्रश्न नं० 747 आप देखें वह इसी के बारे में है . . .

Mr. Deputy-Speaker: What he said was that he wanted notice because your supplementary was not covered by the main question.

श्री: कामेश्वर सिंह : प्रश्न नं० 747 देखिए । आप इसको मजाक समझते हैं क्या ? नोटिस तो दिया गया है ।

Mr. Deputy-Speaker: What is the number of the question?

606 (A1) LSD-2

श्री जयु लिवडे : अध्यक्ष महोदय, आप इसी सूची में 747 पढ़िए । उन्होंने कहा कि मुझे सूचना चाहिए । सूचना मिली है और सूची में प्रश्न आ भी गया है । फिर वही प्रश्न जब सप्लीमेंट्री के रूप में पूछा गया तो उस का जवाब क्यों नहीं आया ?

The Minister of Defence (Shri Swaran Singh): I would only feel, now that the hon. Member has mentioned, that the reply is already there. If this reply was known, there was hardly any point in cross-examining on that.

श्री जयु लिवडे : सवाल यह है कि आप ने कहा कि नोटिस चाहिए . . . (प्यबब न) . . .

Shri Swaran Singh: I am perfectly entitled, when a question is put, to ask for notice. That is the end of it.

श्री जयु लिवडे : अध्यक्ष महोदय, यह बहुत उद्दृष्टता से जवाब दे रहे हैं । उन को विनम्रता से स्वीकार करना चाहिए कि मैंने जो नोटिस मांगी वह गलती हुई । नोटिस मिल गया था ।

Shri Swaran Singh: I do not accept that.

श्री जयु लिवडे : नोटिस है और आप कहते हैं कि नोटिस चाहिए ।

#### SHORT NOTICE QUESTION

Inadequate Supply of Wagons to Andhra Pradesh

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S.N.Q. 18. Shri Vasudevan Nair:  
Shri P. C. Adlohan:  
Shri C. Janardhanan;  
Shri E. K. Nayana;  
Shri P. Gopalan;  
Shri K. Anrudhan;  
Shri A. Sreedharan;  
Shri Viswanatha Menon:

Will the Minister of Railways be pleased to state:

(a) whether the rice supply to Kerala is hampered due to the inade-

quate supply of wagons to Andhra Pradesh;

(b) whether the attention of Government has been drawn to a specific report about the dearth of wagons in Tenali due to which 10,000 tonnes of paddy cannot be moved from there; and

(c) if so the steps taken to supply sufficient number of wagons to Andhra Pradesh?

The Minister of Railways (Shri C. M. Poonacha): (a) No, Sir. The supply of wagons for movement of rice from Andhra Pradesh to Kerala has been adequate and in conformity with demands registered by rice millers in Andhra Pradesh.

(b) Presumably, the reference is to a news item which appeared in 'The Hindu' of Madras dated 15-6-67. The complaint made in the news item is not correct as adequate wagons have been made available for loading paddy at Tenali station.

(c) Does not arise.

Shri Vasudevan Nair: I would have very much liked to believe the statement of the hon. Minister on the floor of the House. But only two days back the Food Minister of Kerala has made a statement that till the 13th of this month, the supplies were very regular, but after the 13th the supplies are very irregular and the supplies in three days do not amount to the quantity of ration for one day. I should like to know whether after the 13th of this month there was some difficulty about sending rice and whether there was any responsibility on the part of the Railways as far as this delay in the supply is concerned.

Shri C. M. Poonacha: As regards the Railways, to the extent the indents are placed, we have met those demands fully. There is some difficulty here and that is the loading stations are as many as 11 and at some of these stations only piecemeal in-

dents are placed. But instructions are that there should be indents for block rake movement. To collect these wagons from eleven odd stations and then to have a formation of a full block rake for movement to Kerala does take some time. These intervening difficulties might have confronted the steady movement up to a point. On the whole, out of the demands placed by the Food Ministry through the Food Corporation, we have been able to move about 35,000 tonnes to Kerala up to the 24th of this month.

Shri Vasudevan Nair: I should like to know how many rice specials are being run on an average every day, and approximately what time does it take to reach Kerala from Andhra Pradesh?

Shri C. M. Poonacha: On an average, according to the programme given to us, we should move about 2 to 2.5 trains per day and it would take about two to three days to reach Kerala.

Shri Vasudevan Nair: Only two or three days. I am told that it takes seven days.

Shri P. C. Adichan: (Spoke in Malayalam).

Mr. Deputy-Speaker: The question is to be put for eliciting information. What is the use of speaking in that language?

श्री कावेडवर निहू : अध्यक्ष महोदय,  
घाप भाषाओं को प्राथमिकता नहीं दे रहे हैं। घाप भाषाओं को प्राथमिकता दीजिए।

Shri Vasudevan Nair: I shall translate the question. The hon. Minister had stated in the House before that this being the mango season, there were difficulties in getting wagons. As a matter of fact, every year, there will be a mango season and every year there is likely to be this difficulty. Taking into consideration the difficulties due to the mango season, have Government made adequate arrangements for supply of rice to Kerala?

**Shri C. M. Poomacha:** Yes, arrangements are being made fully.

**Shri K. Narayana Rao:** On a point of order. The Speaker had said the other day that so far as the language issue was concerned, we should discuss it and come to a particular agreement in course of time. Therefore, let us not bring up the same issue once again. That is against the rules, against the Constitution and against what the Speaker had stated.

श्री कृष्ण लिवये : तो क्या हुआ ? इस  
देन की भाषा में ही बोलें न ?

**Mr. Deputy-Speaker:** I do not want to suppress expression of views by any Member.

श्री कृष्ण लिवये : ठीक है ।

**Mr. Deputy-Speaker:** If there is someone to translate, and the hon. Minister is ready to reply, I do not desire that anybody should be suppressed.

**Shri K. Lakkappa:** On a point of order....

**Mr. Deputy-Speaker:** That was on a different matter.

**Shri K. Lakkappa:** You cannot suppress me from raising a point of order. The hon. Member has put his question in his regional language. The House has to hear him properly and understand the question that he has put. But no arrangement has been made for that in the House. Under the Constitution, we are entitled to hear the question that he hon. Member has put. But we have been sitting here without being able to follow it in the absence of any arrangements having been made in this House. Further, the reply has also to be in the same language as the question. So, the hon. Member's language should be respected. My point of order is that Government and the House have not respected the other sister languages.

**Mr. Deputy-Speaker:** It does not arise out of this question.

**Shri K. Lakkappa:** This is discrimination.

**Shri C. M. Poomacha:** Arrangements have been fully made to meet the indents for wagons for movement of rice to Kerala. During the season, there was a heavy demand for movement of mangoes also, but that has been met, and we have enough capacity to move foodgrains. As a matter of fact, on the 24th of this month, the wagon indents as placed on the Railways which were outstanding amounted to 90 wagons only. So there has not been very heavy accumulation of indents which have not been met by the railways so far in connection with the movement of foodgrains to Kerala.

**Shri C. Janardhanan:** The two zones in connection with movement of rice from Andhra and Madras to Kerala are the Southern Zone and the South Central Zone. Due to lack of co-ordination between these zones, sometimes dislocations do occur. Is there any mechanism to co-ordinate these two zones so that the supply of wagons for movement of food is not interfered with?

**Shri C. M. Poomacha:** Yes. The Food Ministry issues instructions and the Food Corporation of India would be co-ordinating these movements to different destinations. They are the co-ordinating authority who place indents on the railways for particular movements to particular destinations.

**Shri E. K. Nayanar:** The food situation now in Kerala is very serious—it has worsened. The Central Government had allotted 75,000 tonnes, but upto 23rd of this month, only 25,000 tonnes have reached there. Is this due to the irregular movement of wagons or some dislocation in the Central allocation machinery? There is a report that the Tenali rice millers have complained that they are not getting wagons to send rice to Kerala. What is the real position?

**Shri C. M. Poomacha:** As I have explained earlier, we move according to placement of indents. If the indents

are registered, we will certainly make wagons available. There was a report in the *Hindu*, dated 15-6-67 but the Central Railway authorities have immediately issued a rejoinder which appeared in the *Hindu* of the 17th, refuting the allegations made. So, what has appeared in the Press on the 15th of this month is not true, to facts.

**Shri E. K. Nayanar:** Upto the 23rd of this month, only 25,000 tonnes have reached Kerala whereas the Central Government say they have allotted 75,000 tonnes. What is the actual position and is the incomplete despatch due to paucity of railway wagons?

**Shri C. M. Poonacha:** That is not true. As I was mentioning, 35,000 tonnes have moved. The total quantity that has to be moved this month is about 62,000 tonnes.

**Shri Viswanatha Menon:** What is the quantum of rice transported to Kerala everyday and how many wagons are attached to the special trains everyday?

**Shri C. M. Poonacha:** These are food specials. It depends upon the type of wagons; if they are BCX, the number of wagons would be less; if they are the ordinary 4-wheelers, they would be a few more. I could not precisely give the number of wagons attached to each food special.

**Shri Viswanatha Menon:** What is the quantum of rice transported everyday?

**Shri Tenneti Viswanatham:** Will the Minister ensure that while the mangoes of Andhra travel eastwards towards Calcutta and the rice of Andhra travels southwards towards Kerala, the mangoes should not come in the way of rice?

**Shri C. M. Poonacha:** That is true, but there is also a demand on the railways to move rice to the north. It is not only the mangoes of Andhra that move northwards, rice also moves northwards.

**Shri P. Venkatasubbalah:** I would like to supplement the question al-

ready put regarding co-ordination and the mechanism that he is going to evolve for speedy exportation of rice to Kerala. May I know whether the railway administration as such, without entrusting the work to the Food Corporation or the Government concerned, the railway department or the administration itself will appoint a special officer to co-ordinate the incidents and demands of the State Government of Kerala for getting rice from Andhra, so that there may not be bottlenecks created and undue delay caused?

**Shri C. M. Poonacha:** The Chief Operating Superintendent of the South Central Railway is in constant touch with the authorities concerned, the Food Corporation of India and the Andhra State Government.

**Shri Jyotirmoy Basu:** Will the hon. Railway Minister be kind enough to tell us what special arrangements he has made to shift rice from Punjab to West Bengal?

**Mr. Deputy-Speaker:** This is outside the question.

**Shri Jyotirmoy Basu:** If so, the details thereof?

**Shri C. M. Poonacha:** I would require notice of this question.

#### WRITTEN ANSWERS TO QUESTIONS

##### Production in Ordnance Factories

\*725. **Shri S. M. Banerjee:**  
**Shri Madhu Limaye:**

Will the Minister of Defence be pleased to state:

(a) whether all the new Ordnance Factories have started production;

(b) whether some more Ordnance Factories are proposed to be established; and

(c) if so, when?